Phone Numbers:-

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Letter No.-14 /R.G. Dated: 01/02/2021

FROM:
Ambuj Nath,
REGISTRAR GENERAL,
HIGH COURT OF JHARKHAND,
RANCHI.

To,

All the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi.

Sir,

As directed, I am to inform that the "Standard Operating Procedure" for functioning of District and Sub-Divisional Courts, circulated vide letter No. 05/RG dated 14/01/2021, shall come into effect from 02.02.2021. The Principal District and Sessions Judges including Judicial Commissioner, Ranchi shall ensure that all Covid protocols are maintained during the physical hearing of matters in their respective Judgeships.

This is for your kind information and needful at your end.

Yours faithfully
Sd/(Registrar General)